RAJYA SABHA

Wednesday, the 16th September, 1964/ *the 25th Bhadra,* 1886 *(Sake)*

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS

फरीदाबाद में आवास के लिये तथा दफ्तरों के लिये इमारतों का निर्माण

*२०८. **श्री भगवत नारायण भार्गव :** क्या निर्माण तथा आवास मंत्री यह बताने की कृपा करेंगे कि क्या सरकार का विचार है कि दिल्ली स्थित अपने कुछ सरकारी दफ्तरों के लिए तथा दिल्ली में रहने वाले सरकारी कर्मचारियों के आवास के लिए फरीदाबाद में इमारतों का निर्माण किया जाये और यदि हां तो निर्माण कार्य कब तक आरंभ होने वाला है और, किन किन दफ्तरों को फरीदाबाद भेजने का विचार है ?

†[CONSTRUCTION OF RESIDENTAL AND OFFICE-BUILDINGS AT FARIDABAD

*208. SHRI B. N. BHARGAVA: Will the Minister of WORKS AND HOUSING be pleased to state whether Government propose to construct residential and office buildings at Faridabad for some of its offices located in Delhi and the employees working in Delhi and, if so, by when the construction work is likely to start and which of the offices are proposed to be shifted to Faridabad?

निर्माण तथा आवास मन्त्री (श्री मेहर चन्द खन्ना) : १४०० मकान और एक दफ्तर की इमारत कि जिसका रकबा १.१४ लाख वर्ग फुट है, बनाये जाने का काम जारी है, और उम्मीद है कि अगले साल मई तक वह पूरा हो जायेगा । अभी तक यह फैसला नहीं किया गया है कि कौनसे दफ्तर फरीदाबाद भेजे जायेंगे ।

†[THE MINISTER OF WORKS AND HOUSING (SHRI MEHR CHAND KHANNA): Work on the construction of about 1400 houses and an office building with a carpet area of 1.14 lakh square feet is in progress and is expected to be completed by May next year. It has not yet been decided which offices will be shifted to Faridabad.]

श्री भगवत नारायण भार्गव : इस १४०० की संख्या में सरकारी कर्मचारियों के लिये जो मकान बनाये जा रहे हैं उनकी संख्या कितनी है और यह दफ्तरों के लिये और कर्मचारियों के लिये जो मकान बनेंगे, उन पर कितना रुपया खर्च करने का विचार है ?

श्री मेहर चन्द खन्ना : ये सारे सरकारी कर्मचारियों के लिये हैं और दफ्तर भी सरकारी कर्मचारियों के लिये हैं । दफ्तर पर जो खर्च होगा वह तकरीबन ३६ लाख रु० होगा और १४०० मकानों की लागत तकरीबन १४५ लाख रु० है । इसके अलावा वहां शॉपिंग सेन्टर बना रहे हैं, डिसपेंसरी बना रहे हैं और स्कूल बना रहे हैं और उनकी कीमत तकरीबन १६ लाख रु० होगी ।

श्री भगवत नारायण भार्गव : पब्लिक अंडरटेकिंग्स के दफ्तर और हैड आफिसिस दिल्ली में १७ हैं, लेजां आफिसेज ७ हैं और गैस्ट हाउसेस १५ हैं । मैं यह जानना चाहता हूं कि क्या पब्लिक अंडरटेकिंग्स के वास्ते भी दफ्तर बनाने का सरकार का विचार है ?

श्री मेहर चन्द खन्ना : अभी तक जो पब्लिक सेक्टर अंडरटेकिंग्स हैं हम उनका बोझा जनरल पूल पर नहीं ले रहे हैं । जनरल पूल में मकानों की तादाद बहुत कम है । इसी तरह दफ्तरों के लिये जितने एरिया की जरूरत है वह ५०, ६० लाख स्क्वायर फुट होनी चाहिये, लेकिन अभी सिर्फ वह २०, २५ लाख स्क्वायर फुट है । इसलिये अभी तक हमने उनका लोड नहीं लिया है, लेकिन मेरा कुछ विचार यह बन रहा है कि हम उनको बिल्कुल एक्सक्लूड नहीं कर सकते ।

†[ ] English translation.

वह भी पब्लिक सेक्टर अंडरटेकिंग्स हैं। उनका भी बोझा जनरल पूल पर आना चाहिये। उसमें मैं कुछ कार्यवाही कर रहा हूं। अभी निश्चय से मैं नहीं कह सकता कि इस का फैसला क्या होगा, लेकिन मेरी हमदर्दी उनके साथ जरूर है।

श्री भगवत नारायण भार्गव : क्या यह सही है कि पब्लिक अंडरटेकिंग्स के जितने हैड आफिसेज़, लेजां आफिसेज और गैस्ट हाऊसेज हैं उनको करीब ८७ लाख रु० सालाना किराया देना पड़ता है ?

श्री मेहर चन्द खन्ना : मैं पब्लिक सेक्टर अंडरटेकिंग्स को डील नहीं करता। जो मेरे अपने पब्लिक सेक्टर दो तीन हैं उनके मुताल्लिक कह सकता हूं कि उनको किराया देना पड़ता है और वह किराया काफी बोझे वाला होता है।

SHRI ARJUN ARORA: Sir, may I know if the hon. Minister is sure that some central Government offices will be shifted to Faridabad from Delhi eventually, because the past experience has been that whenever the Government has thought of shifting some offices elsewhere from Delhi, only a committee has been set up in Delhi and it has been provided an office for the purpose?

SHRI MEHR CHAND KHANNA: Unless I have that feeling, I would not be undertaking construction in Faridabad. In fact I want to go even to Ghaziabad. It will not be correct to say that no offices have been moved out of Delhi to other places. But it is also a fact that there is general disinclination on the part of Government servants in Delhi to go outside Delhi.

SHRI G. M. MIR: I would like to know how much land has been acquired for the construction of these houses and also the amount of compensation paid for this land.

SHRI MEHR CHAND KHANNA: This land was taken roughly about 15 years ago as part of our rehabilitation scheme. Faridabad is a rehabilitation township. We wanted to develop four or five neighbourhoods. Three or four were developed for refugees and one neighbourhood covering an area of about 250 acres was left unused. We are now using that area for the construction of residences for Government servants as well as for Government offices. The price of the land paid about 15 years ago, I do not remember, but it must have been very insignificant, very small, because the prices then had not gone up so high as they are tod

SHRI M. P. BHARGAVA: Could the hon. Minister give us some idea about the percentage of offices which have moved out of Delhi, out of those offices for which the decision was taken that they would go out from Delhi?

SHRI MEHR CHAND KHANNA: I have answered this question, Sir on j the floor of the House many times. The number of offices that have gone out of Delhi is fairly small. Even some of them have only partly gone out. Quite a number of them are still in Delhi. But there is one thing that I must submit for the information of the House. It is no use sending an office outside Delhi unless proper arrangements are made (1) for office accommodation and (2) for residential accommodation. There is a great dearth of residential houses all over the place, in Bombay, Madras and Calcutta—in big cities—and in spite of our best efforts, we have not been able to secure suitable accommodation.

SHRI A. D. MANI: Is Government taking any steps to find residential accommodation for the staff which will be shifted to work in Faridabad?

SHRI MEHR CHAND KHANNA: We have made a provision to cover about 75 per cent, of the residential

population that will be shifted to Faridabad: If experience shows that more than 75 per cent, of residential accommodation is required we will look into the matter.

श्री देवकीनन्दन नारायण : मंत्री महोदय ने जो बतलाया कि यहां से जो आफिसेस शिफ्ट होंगे उनका फैसला अभी तक नहीं हुआ है, उसके सम्बन्ध में मैं यह जानना चाहता हूं कि यह फैसला कब तक हो जायेगा और जो आफिसेज वहां शिफ्ट होंगे उन्हीं आफिसेज के कर्मचारियों को वे मकान दिये जायेंगे या औरों को भी दिये जायेंगे ?

श्री मेहर चन्द खन्ना : यह फैसला मेरे ख्याल में मैं दो-तीन महीने में कर लूंगा और कोशिश मेरी यही होगी कि फैसला पहले बाहर न निकालूं, नहीं तो बोझा बहुत पड़ेगा और कोई जाने के लिये तैयार नहीं होगा । जिन कर्मचारियों को हम वहां ले जायेंगे, सबसे पहले उनकी प्रायरिटी होगी और उनको मकान मिलेंगे ।

SHRI I. K. GUJRAL: Since Faridabad construction is receiving the attention of the hon. Minister, is it within his knowledge that there are approximately a thousand industries in that area without any industrial housing and there is a danger of slums developing there and is the Government taking any steps to see that along with the general housing scheme, this problem is also attended to?

SHRI MEHR CHAND KHANNA: Sir the industrial housing schemes are part and parcel of the general social housing scheme with which my Ministry is dealing. They have no relation whatsoever with the general pool accommodation. I have had discussions with the Planning Commission and we are formulating certain proposals under which we want to see that adequate housing is provided for industrial workers, whether in Faridabad or in any other part of the country where industries are being set up.

SHRI AKBAR ALI KHAN: Did you enquire, during your recent visit to Hyderabad, whether accommodation for Central offices is available there?

SHRI MEHR CHAND KHANNA: I did, Sir, make enquiries; 1 met the representatives of Government servants as well as the representatives of the State Government. In Hyderabad, Bombay, Calcutta and Madras—in all these places there is a great dearth of office and residential accommodation.

SHRI ARJUN ARORA: May I know if the Government is aware of the fact that disinclination among the Government employees to move out of Delhi is based on the common belief that stay at Delhi is a sure guarantee of promotion and, if the Government is aware of this common belief, what steps, if any, the Government plans to take to meet this?

SHRI MEHR CHAND KHANNA: I think, Sir, he should address this question very conveniently eithe;' to the Prime Minister or the Home Minister.

WEST BENGAL DRUG ENQUIRY COMMISSION REPORT

*209. SHRI A. D. MAN I: Will the Minister of HEALTH be pleased to state:

(a) whether her attention has been drawn to the recommendations of the Drug Enquiry Commission of the West Bengal Government; and

(b) whether the Commission has commented on the role of medical men in the circulation of sub-standard and spurious drugs, and if so, what follow-up action is proposed to be initiated by the Union Government on the report?

THE MINISTER OF HEALTH (DR. SUSHILA NAYAR) : (a) Yes, Sir.

(b) A statement giving the information is laid on the Table of the Sabha.